

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

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CP (IB) No. 857/KB/2018

Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29<sup>TH</sup> AUGUST, 2018, 10:30 A.M.

Name of the Company		Bhagwati Ecocare Pvt. Ltd. -Vs- Jai Balaji Jyoti Steels Ltd.	
Under Section		7 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Mr. Niladri Khanna Adv. Corporate Debtor.   
29.8.18

ARNAB DUTTA ADV F.C.   
29.08.18

**ORDER**

Ld. Counsel appeared for the financial creditor. Ld. Counsel appeared for the corporate debtor.

Ld. Counsel appearing for the Financial Creditor submitted that the matter has been settled and sought permission to withdraw. Permission is granted.

CP (IB) No.857/KB/2018 is disposed of as withdrawn.



(Jinan K.R)  
Member (Judicial)